

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.203**  
IB-741(ND)/2021

**IN THE MATTER OF:**

M/s. Hiveloop Capital Pvt Ltd.

.....APPLICANT/PETITIONER

V/S

M/s. Radiant Castings Pvt Ltd.

.....RESPONDENT

**SECTION**

U/s 7 of IBC, 2016

**Order delivered on 13.07.2022**

**CORAM:**

**SHRI SATYA RANJAN PRASAD  
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS  
MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Mr. Avishek Guha, Advocate.

For the Respondent : Adv. Adya Singh

**ORDER**

Heard, Mr. Avishek Guha, Learned Counsel for the Petitioner and Ms. Adya Singh, Learned Counsel for the Corporate Debtor. Arguments concluded. Parties are directed to file short written submissions along with case law, if any, within three days.

Order reserved.



**(SATYA RANJAN PRASAD)  
MEMBER (TECHNICAL)**



**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**